

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 16

C.P.(CAA)/46(MB)2024 IN C.A.(CAA)/18(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON 03.05.2024

NAME OF THE PARTIES: ORIENTAL RESIDENCY HOTELS PRIVATE
LIMITED.

Section 230-232 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Ninad Sahasmabuddhe, Ld. Counsel for the Petitioner Companies.
2. Mr. Shivraj C. Ranjeri, Ld. Deputy Director for the Office of Regional Director present submits that they the rejoinder filed by the Petitioner to the observations of the RD are satisfactory and they have no objection for approval of the scheme.
3. Heard the learned counsel for the Petitioner Companies and perused the records.
4. Reserved for orders.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)